NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	ž
COMPANY PETITION/APPLICATION NO.	CP (IB) NO.Ind-3231/9/HDB/2017
NAME OF THE COMPANY	Aliens Developers Pvt Ltd
NAME OF THE PETITIONER(S)	Ch. Vinay Kumar Reddy & Another
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt Ltd & (02) others
UNDER SECTION	į.
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Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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P.V. Rama Ras	Coernsel	Pvor rachydas gmai	. Dull

Counsel for Respondent(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri Appa Rao and Shri P.V.Rama Rao, Learned Counsels for the Petitioner. The CP filed by the Petitioner is incomplete and he contends that he has already filed 7-8 cases earlier and thus considers not necessary to file the complete CP. Post the case on 29.09.2017 for dismissal.

Member (T)

Member (J)

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